

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7
IA 1505/2024

In
C.P. (IB)/4464(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: GAJENDRA INVESTMENT LTD. VS SATRA
PROPERTY DEVELOPERS PVT LTD

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Bhupendra Dave, Ld. Counsel for the Applicant present.
2. This Application is filed by Mr. Jayesh Sanghrajka, Resolution Professional u/s 60(5) of the Code r/w Rule 11 of NCLT Rules, 2016 for submitting progress report for the period from 01.12.2023 to 25.02.2024 on record. The report is taken on record.
3. In view of above, the I.A. 1505/2024 is allowed and disposed of.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)